

आयकर अपीलीय अधिकरण, हैदराबाद पीठ
IN THE INCOME TAX APPELLATE TRIBUNAL
Hyderabad 'A' Bench, Hyderabad

Before Shri Mahavir Singh, Vice President
And
Shri Manjunatha, G. Accountant Member

आ.अपी.सं / **ITA No.281/Hyd/2024**
(निर्धारण वर्ष / Assessment Year: 2018-19)

Nancy Divaker Hospital and Research Centre (P) Ltd, Hyderabad PAN:AABCN1671Q	Vs.	Asstt. C. I. T. Circle 1(2) Hyderabad
(Appellant)		(Respondent)
निर्धारिती द्वारा/Assessee by:	Shri Prudhvi Raj, CA appeared for Advocate D. Sashank	
राजस्व द्वारा/Revenue by::	Shri Shiva Sewak, CIT(DR)	
सुनवाई की तारीख/Date of hearing:	16/05/2024	
घोषणा की तारीख/Pronouncement:	16/05/2024	

आदेश/ORDER

Per Manjunatha, G. A.M

This appeal filed by the assessee is directed against the order dated 29.03.2023 the learned Pr. CIT-4, Hyderabad relating to A.Y.2018-19.

2. At the time of hearing, the learned Counsel for the assessee submitted that the assessee wants to withdraw the appeal. Moreover, the appeal is also defective as there is a delay of 303 days in filing of the appeal before the Tribunal. The assessee

has also not filed any condonation petition for condonation of delay. On both grounds, the appeal filed by the assessee is dismissed.

3. In the result, appeal filed by the assessee is dismissed.

Order pronounced in the Open Court at the time of hearing itself i.e. on 16th May, 2024.

Sd/-

Sd/-

(MAHAVIR SINGH) VICE PRESIDENT	(MANJUNATHA, G.) ACCOUNTANT MEMBER
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Hyderabad, dated 16th May, 2024

Vinodan/sps

Copy to:

S.No	Addresses
1	Nancy Divaker Hospital and Research Centre (P) Ltd, No.9-1-87, St. Johns Road, Secunderabad - 500003
2	ACIT, Central Circle 1(2) Hyderabad
3	Pr. CIT - 4, Hyderabad
4	DR, ITAT Hyderabad Benches
5	Guard File

By Order